

## HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 26 /APPTT.

RANCHI DATED THE 6<sup>th</sup> MAY, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Joint Registrars (Non-Judicial) of the court, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

Sl. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Raman Bihari Swaroopa	Joint Registrar (Admn.) –I
02.	Sri Mukund Kumar Verma	Joint Registrar (Admn.) –II


Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Manoj Prasad  
Registrar General

MEMO NO. 2239 /APPTT.

RANCHI DATED THE 6<sup>th</sup> MAY, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial)/ the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, P.As'. Section/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
Registrar General  
6/5/25

# HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 27 /APPTT.

RANCHI DATED THE 6<sup>th</sup> MAY, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Joint Registrars (Admn.) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Raman Bihari Swaroopa, Joint Registrar (Admin.) – I	1. Judges' Library 2. Staff Welfare Officer. 3. RTI Cell  (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in RTI Cell.)	-----
2.	Sri Mukund Kumar Verma, Joint Registrar (Admin.) – II	1. Admn. Miscellaneous Section 2. Record Room (Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections.)	In addition to present assignment

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

Sd/- Manoj Prasad

Registrar General

MEMO NO. 2240 /APPTT.

RANCHI DATED THE 6<sup>th</sup> MAY, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial) / the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
Registrar General

6/5/25

## HIGH COURT OF JHARKHAND, RANCHI

**OFFICE ORDER NO. 28 /APPTT.**

**RANCHI DATED THE 6<sup>th</sup> MAY, 2025**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrars (Non-Judicial) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Santosh Kumar Agarwal, Deputy Registrar (Non-Judicial) – I	1. Allotment & repair of Quarters/ maintenance of the Court building & Residences. 2. Vigilance Cell of Subordinate Court's Staff. 3. Legal Assistants Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/ Sections as well as Vigilance Cell of the Court.	In addition to present assignment.
2.	Sri Mithilesh Kumar Choudhary, Deputy Registrar (Non-Judicial) – II	1. Inspection of Records and Enquiry Cell 2. Defect Removal Section 3. Rules & Statistical Section and Inspection Cell. 4. Legal Cell-cum-Chief Justice Conference Section Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/ Sections.	In addition to present assignment.
3.	Sri Sumit Mitra Deputy Registrar (Non-Judicial) – III	1. Admn. (Stationery) Department. 2. Admn. Misc. Section and Vigilance Cell of Subordinate Courts Staff. 3. EPABX and FAX. Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/ Sections.	In addition to present assignment.
4.	Sri Rajesh Kumar Deputy Registrar (Non-Judicial) – IV	1. Court Master's Section 2. Criminal (Pending & Disposal) Section 3. First Appeal Section 4. Second Appeal Section 5. Criminal Dispatch Section Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/ Sections.	In addition to present assignment.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

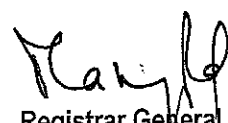
Sd/- Manoj Prasad

Registrar General

**MEMO NO. 2241 /APPTT.**

**RANCHI DATED THE 6<sup>th</sup> MAY, 2025**

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Registrar General  
6/5/25

## HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 29 /APPTT.

RANCHI DATED THE 06<sup>TH</sup> May, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No. 01	Name & Designation of the Officer 02	New allocation/ assignment 03
1.	Sri Pramod Kumar Ojha, Assistant Registrar (Non-Judicial)	Record Room Section (Civil Matters alongwith splitting of Civil Records/ Shredding and Auctioning of Shredded papers) He will discharge his duties with Sri Indrajeet Sinha, (For Criminal matters & rest additional charge).
2.	Sri Ashok Kumar, Assistant Registrar (Non-Judicial)	B.A./A.B.A Section He will discharge his duties with Sri Rajnish Bhardwaj, Assistant Registrar (Non-Judicial).
3.	Sri Emmanuel Praveen Minz	In-charge, Fax Section
4.	Sri Dhiraj Kumar	Judges' Library Section

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

Sd/- Manoj Prasad  
Registrar General

MEMO NO. 2242 /APPTT.

RANCHI DATED THE 06<sup>TH</sup> MAY, 2025

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Registrar General

6/5/25